GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 850

ANSWERED ON 07.12.2023

POLLUTION OF WATER SOURCES

850. SHRI T.R. BAALU

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is aware that the textile dyeing industry depletes water sources and poisons them since 72 toxic chemicals end up in waterways; and

(b) if so, the preventive steps taken/proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Government of India is aware of the possibility of degradation of the associated water sources, which can be caused by the textile dyeing industry.

(b) In this regard, some of the initiatives taken by the Central Pollution Control Board (CPCB) are listed below.

1. As per the prevailing pollution control Act, no person shall establish or take any steps to establish any industry, operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land, without obtaining consent to operate/ authorization under:

- (i) Water (Prevention and Control of Pollution) Act, 1974
- (ii) Air (Prevention and Control of Pollution) Act, 1981, and
- (iii) Hazardous and other Wastes (Management & Trans-boundary Movement) Rules, 2016 from the concerned State Pollution Control Boards/ Pollution Control Committees.

2. Government of India has prohibited the use of 70 numbers of Azodyes which when used by the textile dyeing industry, can adversely affect the associated water sources.

3. Government of India has laid down environmental standards for the various polluting industries including textile industries under the Environment (Protection) Rules,1986. Preventive steps taken comprise of notification of the various standards/ norms for discharge of treated effluent from textile industries.

4. In addition, CPCB has taken up a project titled "Preparation of BREF/COINDS document for Textile Industries in India". This project intends to compile best available techniques being followed in the country for textile processing industries. It will also help in identifying appropriate pollution control system duly considering the capital, operational and environmental cost.